

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE**

LOK SABHA

UNSTARRED QUESTION NO. 843

TO BE ANSWERED ON THURSDAY, 03RD DECEMBER, 2015

Infrastructure for Judiciary

843. SHRI RAMSINH RATHWA:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether it is a fact that the entire central assistance relating to development of infrastructure facilities for judiciary has not been released within the stipulated time frame;**
- (b) if so, the details thereof and the reasons therefor;**
- (c) the details of funds allocated and released for the purpose to various States during each of the last three years and the current year along with utilisation status thereof, State / UT-wise; and**
- (d) the time by which the balance amount is likely to be released?**

ANSWER

**MINISTER OF LAW AND JUSTICE
(SHRI D. V. SADANANDA GOWDA)**

(a) to (d): Development of infrastructure facilities for Judiciary is the primary responsibility of the State Governments. However, in order to augment the resources of the State Governments, a Centrally Sponsored Scheme (CSS) for Development of Infrastructure Facilities for Judiciary is being implemented under which central assistance is provided to the State Governments for the construction of court buildings and residential units for District and Subordinate Courts.

The details of Budget Estimates, Funds Sanctioned to the State Governments and Union Territories during the last three years & current year and funds for which Utilisation Certificates have become due but not yet received have been indicated in the Statement **annexed**. On receipt of the complete proposals from the State Governments including utilisation certificates for the funds sanctioned earlier, necessary financial assistance is sanctioned to the State Governments in terms of the guidelines of the scheme, subject to availability of funds.

Statement referred to Lok Sabha Un-starred Question No. 843 for Reply on 03.12.2015
Details of Budget Estimates, Funds Sanctioned to the State Governments and Union Territories during the last three years & current year and funds for which Utilisation Certificates have become due but not yet received.

(Rs. in Lakhs)

Sl. No.	State / UT	Budget Estimates 2012-13	Budget Estimates 2013-14	Budget Estimates 2014-15	Budget Estimates 2015-16	Total amount for which Utilisation Certificate due but not yet received.
		66000.00	91100.00	93599.00	56299.00	
		Funds Sanctioned in 2012-13	Funds Sanctioned in 2013-14	Funds Sanctioned in 2014-15	Funds Sanctioned in 2015-16 till November 2015	
1.	Andhra Pradesh	6393.00	0.00	0.00	0.00	4516.00
2.	Bihar	1524.00	0.00	4909.35	0.00	90.65
3.	Chhattisgarh	0.00	0.00	2176.60	0.00	132.00
4.	Goa	0.00	0.00	0.00	0.00	125.87
5.	Gujarat	9893.00	10000.00	10000.00	5000.00	0.00
6.	Haryana	0.00	3632.00	0.00	5000.00	0.00
7.	Himachal Pradesh	0.00	806.00	0.00	0.00	0.00
8.	Jammu & Kashmir	2572.00	3428.00	3429.00	0.00	0.00
9.	Jharkhand	1500.00	1693.00	3044.00	3044.00	0.00
10.	Karnataka	7610.00	10384.00	16370.00	5000.00	0.00
11.	Kerala	1499.00	0.00	0.00	0.00	490.95
12.	Madhya Pradesh	2046.00	6141.00	6141.00	5000.00	0.00
13.	Maharashtra	5920.24	10000.00	9975.00	5000.00	0.00
14.	Orissa	1534.00	0.00	0.00	0.00	2247.18
15.	Punjab	7902.00	12000.00	9805.00	5000.00	0.00
16.	Rajasthan	1042.00	0.00	0.00	5000.00	0.00
17.	Tamilnadu	1953.00	7343.00	0.00	0.00	5366.00
18.	Uttarakhand	829.76	2043.00	3559.05	0.00	283.40
19.	Uttar Pradesh	9398.00	12530.00	12531.00	5000.00	0.00
20.	West Bengal	0.00	0.00	2000.00	0.00	0.00
Total (A)		61616.00	80000.00	83940.00	43044.00	13252.05
NE States						
1.	Arunachal Pradesh	750.00	0.00	1000.00	1593.00	0.00
2.	Assam	2954.90	0.00	0.00	0.00	2954.90
3.	Manipur	0.00	1500.00	2000.00	0.00	0.00
4.	Meghalaya	0.00	1474.00	1709.00	0.00	0.00
5.	Mizoram	704.78	812.56	1085.00	0.00	0.00
6.	Nagaland	750.00	0.00	2016.00	0.00	0.00
7.	Sikkim	549.50	2802.84	0.00	0.00	1727.53
8.	Tripura	1495.60	2910.60	1550.00	0.00	3460.72
Total (B)		7204.78	9500.00	9360.00	1593.00	8143.15
UTs						
1.	A&N Islands	0.00	0.00	0.00	259.68	0.00
2.	Chandigarh	0.00	0.00	0.00	0.00	1423.25
3.	Dadra & Nagar Haveli	0.00	0.00	0.00	0.00	500.00
4.	Daman & Diu	0.00	0.00	0.00	0.00	58.73
5.	Delhi	2000.00	0.00	0.00	0.00	0.00
6.	Lakshadweep	0.00	0.00	0.00	0.00	11.76
7.	Pondicherry	0.00	0.00	0.00	0.00	344.22
Total (C)		2000.00	0.00	0.00	259.68	2337.96
Grand Total (A+B+C)		70820.78	89500.00	93300.00	44896.68	23733.16
